

OA. 1647/09

REGISTRAR

18.12.06
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

08.02.07

By REGISTRAR

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08.02.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

09.03.07

By REGISTRAR

Q.307

Hon'ble P.K. Chatterji, AM

None for the applicant even on
revised call. Sri A.K. Srivastava brief
holder of Sri P. Mathur for the respondents.

~~Attn~~

Although CA was filed on 17.3.05,
but till today no RA has been filed
although several opportunities were given
in the past. It appears from the order
sheet of the last few occasions that
the applicant is not interested in
prosecuting the matter. Today also none
appears for the applicant even on revised
call. The OA is dismissed in default &
for non prosecution.

meah
AM

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